

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 117 OF 2017 & IA No. 277 OF 2019

APL No. 118 OF 2017 & IA No. 278 OF 2019

Dated: 30th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

In the matter of:

APL No. 117 OF 2017 & IA No. 277 OF 2019

North Bihar Power Distribution Company Limited Appellant(s)

Versus

Bihar Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Ranjitha Ramachandran
Poorva Saigal
Anushree Bardhan
Shubham Arya For App1

Counsel for the Respondent(s) : Arijit Maitra For Res1

APL No. 118 OF 2017 & IA No. 278 OF 2019

South Bihar Power Distribution Company Limited Appellant(s)

Versus

Bihar Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Ranjitha Ramachandran
Poorva Saigal
Anushree Bardhan
Shubham Arya For App1

Counsel for the Respondent(s) : Arijit Maitra For Res1

ORDER

At the request of learned counsel for the parties, list these matters on **26.02.2020.**

S.D. Dubey
Technical Member(electricity)

Justice Manjula Chellur
Chairperson

PR